

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:201

ANSWERED ON:27.02.2007

FDI RETAIL

Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to allow Foreign Direct Investment in retail sector like electronic, stationery, sports goods and building equipments sectors;
- (b) if so, the details thereof;
- (c) whether Government has consulted various Ministries on the issue;
- (d) if so, the details thereof; and
- (e) the manner in which the Government proposes to protect indigenous industry thereafter?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI KAMAL NATH)

(a) to (d): The policy on Foreign Direct Investment (FDI) is reviewed on a continuing basis. Inter-Ministerial consultations on policy issues is an on-going process. The policy was comprehensively reviewed in 2006 and the revised policy for FDI was notified. In the Trading sector, FDI was permitted in Single Brand Product Retailing. Besides, change of route for FDI in wholesale/cash & carry and export trading was also notified.

(e): Government remains committed to initiating, where necessary, suitable measures for safeguarding the legitimate interests of the Indian Industry & consumer.